RAJYA SABHA

Provision of kitchen in Government quarters, Aaram Bagh

†2802. SHRI FAQIR CHAND MULLANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government have received any request from the Central Government Employees Residents' Welfare Association (Block No. 54–97) Aaram Bagh for providing kitchens in the Central Government residential quarters of Block Nos. 63 to 80, Aaram Bagh;
 - (b) if so, the details thereof;
- (c) whether it is a fact that a provision has been made for an additional room in the Government flats at Raja Bazar, New Delhi; and
- (d) if so, whether Government would consider to make a provision for kitchens in the above flats?

THE MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABIAZAD): (a) and (b) The Government have received request from the Central Government Employees Residents Welfare Society for providing kitchen in residential quarters Block No. 63 to 80, Aram Bagh.

- (c) Yes, Sir. Provision of a store room has been made for quarters at Raja Bazar, New Delhi.
- (d) Separate kitchens in Block Nos. 63 to 80, Aaram Bagh, cannot be provided due to non availability of ground coverage as prescribed in the prevailing bye-laws.

Ceilings of balconies in quarters in Kali Bari

†2803. SHRI FAQIR CHAND MULLANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that balconies of 'H' and 'J' blocks of Type-II quarters of Kali Bari are provided with cement sheets;
- (b) whether it is also a fact that the residents have to face problem as these cement sheets are in worn out condition, leading to leakage during rains and the residents have been continuously intimating the concerned officers about it;

[†]Original notice of the question was received in Hindi.

- (c) whether Government propose to provide cement lintel;
- (d) if so, by when; and
- (e) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): (a) to (e) Balconies of some Type-II quarters in 'H' & 'J' blocks, Kali Bari Marg have been provided with cement sheet roofs. They cannot be said to be in a worn out condition. Whenever complaints of sheets getting damaged are received, they are attended to and repair works are carried out.

Open balconies had been provided in the original design. The building structure has been designed accordingly. Some of the balconies have since been covered, using cement sheets as roofing material, as it is very light in weight. There is no proposal to provide cement lintel in place of cement sheets as that would add considerable weight to the structure which is not considered advisable from structural safety point of view.

National Urban Transport Policy

2804. SHRI JESUDASU SEELAM: DR. T. SUBBARAMI REDDY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Chief Ministers of all the States have met in the capital on June, 29 to discuss and finalise the National Urban Transport Policy keeping in view the worsening transport situation in the country;
- (b) if so, whether the objective of the policy is to ensure safe, affordable, comfortable, quick reliable and sustainable access to residents of the cities seeking jobs, education, recreation, etc.;
- (c) if so, to what extent this transport policy was accepted by the Chief Ministers; and
 - (d) by when it is likely to be implemented?

THE MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): (a) Yes, Sir, a conference of State Chief Ministers and